

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 238  
ANSWERED ON 05/08/2025**

**LINKING VILLAGES WITH ACCESS ROADS UNDER PMGSY**

**\*238. Shri Arun Kumar Sagar:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the villages which have not been linked with the access roads so far in the country particularly in Shahjahanpur Lok Sabha Constituency in Uttar Pradesh;**
- (b) whether the Government has formulated/proposes to formulate any action plan to connect the villages with access roads located in the most backward areas particularly in the Scheduled Castes dominated areas of Uttar Pradesh, if so, the details thereof, State-wise; and**
- (c) if not, the reasons therefor?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)**

**(a) to (c): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. \*238 TO BE ANSWERED ON 05.08.2025 REGARDING “LINKING VILLAGES WITH ACCESS ROADS UNDER PMGSY”**

**(a) to (c): The Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide all-weather road connectivity to unconnected habitations having 500+ population in plain areas; 250+ in Special Category States/UTs, Desert Areas, Tribal (Schedule V) Areas & selected Backward Districts; and 100+ in critical Left Wing Extremism (LWE)-affected blocks [as notified by Ministry of Home Affairs (MHA)] in rural areas, as per Census 2001.**

**As per PMGSY guidelines, connectivity is provided at the habitation level, not at the level of revenue villages. As on 31-7-2025, road connectivity works for a total of 1,63,339 habitations have been sanctioned across the country under PMGSY-I, out of which 1,62,818 (99.7%) have been connected. State-wise details are provided in the Annexure.**

**In Uttar Pradesh, 11,749 habitations have been sanctioned under PMGSY-I, of which 11,748 habitations have been connected as of 31.07.2025. In Shahjahanpur district, 231 habitations have been sanctioned under PMGSY-I, and all 231 habitations have been connected. Parliamentary Constituency wise details are not maintained in the Ministry.**

**The Government has launched PMGSY IV on 11th September 2024 for providing road connectivity to unconnected habitations which have become eligible due to their population increase. Unconnected habitations having 500+ population in plain areas; 250+ in NE and Hill States/UTs, Special Category Areas (Schedule V Tribal Areas, Aspirational Districts/Blocks, Desert Areas); and 100+ in LWE-affected areas (as notified by MHA in 9 States), as per Census 2011, are eligible for coverage under PMGSY as per population norms of the programme.**

**Further, the PMGSY IV is being implemented in convergence with two targeted initiatives for ensuring inclusive access in backward and marginalised areas, viz.**

**(i) DhartiAabaJanjatiya Gram UtkarshAbhiyan (DA-JGUA): Habitations with 500+ population and 50% or more ST population, or habitations with 50+ ST population in the 250+ category in Aspirational Districts, as per Census 2011, are given priority under PMGSY IV.**

**(ii) Pradhan MantriAnusuchitJaatiAbhyudayYojana (PM-AJAY): Habitations with 500+ population and 40% or more SC population are given priority under PMGSY-IV.**

**The preliminary identification of eligible habitations under PMGSY-IV has been completed, and the Ministry is working closely with State Governments, including Uttar Pradesh, to finalise and sanction proposals accordingly. The timeline for implementation of PMGSY IV is till March, 2029.**

**In addition to the above, the Government is also implementing the Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM-JANMAN), with a dedicated road connectivity component under PMGSY. Out of a total target of 8,000 km of rural roads under the programme, 6,506 km of road length has been sanctioned, as on 31-7-2025, for providing connectivity to 2,636 habitations of Particularly Vulnerable Tribal Groups (PVTGs). The timeline for implementation of the programme is till March, 2028.**

**These comprehensive initiatives reaffirm the Government's commitment to ensuring last-mile connectivity, especially in backward, tribal, and SC-dominated regions, thus empowering rural communities through improved access to markets, education, health services, and livelihood opportunities.**

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# Annexure

**Annexure referred to in reply to parts (a) to (c) of the LSSQ-238 due for reply on 05.08.2025**

State-wise details of Habitations sanctioned, completed and balance since inception till 31.07.2025																
		Total Sanctioned Habitations					Total Connected Habitations					Balance Habitations to be Connected				
Sr. No.	State Name	1000+	500+	Eligible 250+	Eligible 100-249	Total	1000+	500+	Eligible 250+	Eligible 100-249	Total	1000+	500+	Eligible 250+	Eligible 100-249	Total
1	Andaman And Nicobar	1	6	0	0	7	1	6	0	0	7	0	0	0	0	0
2	Andhra Pradesh	213	379	642	201	1,435	213	379	632	198	1,422	0	0	10	3	13
3	Arunachal Pradesh	49	126	466	0	641	49	125	443	0	617	0	1	23	0	24
4	Assam	5,974	4,642	3,105	0	13,721	5,972	4,642	3,105	0	13,719	2	0	0	0	2
5	Bihar	11,337	14,074	4,553	1,425	31,389	11,308	14,025	4,542	1,405	31,280	29	49	11	20	109
6	Chhattisgarh	1,561	4,328	3,847	1,188	10,924	1,560	4,309	3,729	1,031	10,629	1	19	118	157	295
7	Dadra And Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Goa	0	0	0	0	0	0	1	0	0	1	0	0	0	0	0
9	Gujarat	402	1,792	854	0	3,048	402	1,792	854	0	3,048	0	0	0	0	0
10	Haryana	0	1	0	0	1	0	1	0	0	1	0	0	0	0	0
11	Himachal Pradesh	197	815	1,549	0	2,561	198	814	1,543	0	2,555	0	1	6	0	6
12	Jammu And Kashmir	517	846	777	0	2,140	516	844	772	0	2,132	1	2	5	0	8
13	Jharkhand	1,924	3,439	4,173	1,397	10,933	1,924	3,439	4,173	1,417	10,953	0	0	0	0	0
14	Karnataka	151	130	15	0	296	151	130	15	0	296	0	0	0	0	0
15	Kerala	110	294	0	0	404	109	293	0	0	402	1	1	0	0	2
16	Madhya Pradesh	5,622	9,480	2,408	12	17,522	5,622	9,480	2,408	12	17,522	0	0	0	0	0
17	Maharashtra	159	759	428	74	1,420	159	758	426	74	1,417	0	1	2	0	3
18	Manipur	80	210	362	0	652	80	209	333	0	622	0	1	29	0	30
19	Meghalaya	8	121	472	0	601	8	121	457	0	586	0	0	15	0	15
20	Mizoram	30	103	98	0	231	30	103	98	0	231	0	0	0	0	0
21	Nagaland	24	40	45	0	109	24	40	43	0	107	0	0	2	0	2
22	Odisha	3,677	6,508	5,128	1,688	17,001	3,677	6,508	5,124	1,685	16,994	0	0	4	3	7
23	Punjab	94	295	0	0	389	94	295	0	0	389	0	0	0	0	0
24	Rajasthan	1,525	7,316	7,123	0	15,964	1,531	7,317	7,123	0	15,971	0	0	0	0	0
25	Sikkim	14	133	203	0	350	14	133	203	0	350	0	0	0	0	0
26	Tamil Nadu	555	1,430	0	0	1,985	555	1,430	0	0	1,985	0	0	0	0	0
27	Tripura	166	629	1,210	0	2,005	165	623	1,191	0	1,979	1	6	19	0	26
28	Uttar Pradesh	5,817	5,793	139	0	11,749	5,816	5,793	139	0	11,748	1	0	0	0	1
29	Uttarakhand	130	586	1,148	0	1,864	130	586	1,144	0	1,860	0	0	4	0	4
30	West Bengal	6,117	4,602	2,359	150	13,228	6,117	4,602	2,359	150	13,228	0	0	0	0	0
31	Telangana	142	249	204	109	704	142	249	204	108	703	0	0	0	1	1
32	Ladakh	4	15	46	0	65	4	15	45	0	64	0	0	1	0	1
Total		46,600	69,141	41,354	6,244	1,63,339	46,571	69,062	41,105	6,080	1,62,818	29	79	249	164	521

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